# CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

### Petition No. 382/TT/2020

Coram:

Shri I. S. Jha, Member Shri Arun Goyal, Member Shri P. K. Singh, Member

Date of order: 20.11.2023

### In the matter of:

Corrigendum to order dated 14.11.2023 in Petition No. 382/TT/2020.

#### In the matter of:

Approval under Regulation 86 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for truing up of transmission tariff of 2014-19 tariff period under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and determination of transmission tariff of 2019-24 tariff period under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for the assets under "Transfer of Power from Generation Projects in Sikkim to NR / WR Part-B" in Eastern Region

#### And in the matter of:

Power Grid Corporation of India Limited, SAUDAMINI, Plot No-2, Sector-29, Gurgaon-122001 (Haryana).

.....Petitioner

Vs.

- Bihar State Power (Holding) Company Limited, (Formerly Bihar State Electricity Board-BSEB), Vidyut Bhawan, Bailey Road, Patna-800001.
- West Bengal State Electricity Distribution Company Limited, Bidyut Bhawan, Bidhaan Nagar, Block DJ, Sector-II, Salt Lake City, Calcutta-700091.



- Grid Corporation of Orissa Limited, Shahid Nagar, Bhubaneshwar-751007.
- Jharkhand State Electricity Board, Infront of Main Secretariat, Doranda, Ranchi-834002.
- Damodar Valley Corporation,
   DVC Tower, Maniktala, Civic Centre,
   VIP Road, Calcutta-700054.
- 6. Power Department, Government of Sikkim, Gangtok-737101.
- 7. Gati Infrastructure Chuzachen Limited, 1-7-293 MG Road, 268, Udyog Vihar, Phase-IV, Secunderabad, Andhra Pradesh-500003.
- 8. PTC India Limited,
  2<sup>nd</sup> Floor, NBCC Tower,
  15, Bhikaji Cama Place, New Delhi.
- 9. Lanco Energy Private Limited, Plot No. 397, 2nd Floor, Udyog Vihar, Phase III, Gurgaon, Haryana-122016.
- DANS Energy Private Limited,
   5<sup>th</sup> Floor. DLF Building No. 8, Tower C,
   DLF Cyber City, Phase-II, Gurgaon, Haryana-122002.
- Jal Power Corporation Limited,
   405-406, Raja House, 30-31,
   Nehru Place, New Delhi-110019.
- Madhya Bharat Power Corporation Limited, NH-31-A, Golitar, Singtam, Gangtok-737134, Sikkim.
- 13. Shiga Energy Private Limited, 5<sup>th</sup> Floor, DLF Building No. 8, Tower C, DLF Cyber City, Phase-II, Gurgaon-122002, Haryana.
- Sikkim Hydro Power Ventures Limited,
   5<sup>th</sup> Floor, Orbit Plaza, New Prabhadevi Road,



Prabhadevi, Mumbai-4000025, Maharashtra.

Teestavalley Power Transmission Limited,
 2<sup>nd</sup> Floor, Vijaya Building,
 17, Barakhamba Road, New Delhi-110001.

Teesta Urja Limited,
2<sup>nd</sup> Floor, Vijaya Building,
17, Barakhamba Road, New Delhi-110001.

...Respondent(s)

## CORRIGENDUM

It is observed that inadvertent clerical error has crept into order dated 14.11.2023 in Petition No. 382/TT/2020. This clerical error is being corrected in terms of the Regulation 111 read with Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999, which is as follows:

The last sentence in Paragraph 101 of the order dated 14.11.2023 in Petition No. 382/TT/2020 is corrected as "Accordingly, we do not allow the O&M Expenses towards 2 Numbers of 132 kV Bus sectionaliser bays at Rangpo Sub-station".

2. Except for the above, all other terms contained in order dated 14.11.2023 in Petition No. 382/TT/2020 shall remain the same.

sd/-(P. K. Singh) Member sd/-(Arun Goyal) Member

sd/-(I. S. Jha) Member